- 1. Tied up and part-heard matters will be listed on Wednesday in 2nd half before Note :-respective Benches, subject to any further instruction of Hon'ble Judges concerned. 2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I. All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - II. 3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches. SITTING OF BENCHES OF PATNA HIGH COURT FROM 5th May, 2014 **DIVISION BENCHES** 1. Hon'ble The Chief Justice & I. LPA - Orders, Admission and Hearing (up to 2012) Hon'ble Mr. Justice Ashwani Kumar Singh II. All cases relating to Taxation -- Orders, Admission and Hearing III. CWJC -- Other than PIL and the matters arising from CAT Orders -- Orders, Admission and Hearing IV. M. A. (Taxtation) -- Orders, & Hearing u/o 41 Rule 11 C. P. C. V. Company Appeals -- Orders, Admission and Hearing. 2. Hon'ble Mr. Justice Igbal Ahmed Ansari I. LPA - Orders, Admission and Hearing (2014) Hon'ble Mr. Justice Samaredra Pratap Singh II. The matters arising from CAT Orders--(Orders, Admission and Hearing.) III. Any other Civil matters not assigned to any other D. B. IV. All Cr. W. J. C. (Habeas Corpus) -- Orders, Admission and Hearing. 3. Hon'ble Mr. Justice Navin Sinha & I. LPA - (2013) Orders, Admission and Hearing II. CWJC -- PIL Hon'ble Mr. Justice Prabhat Kumar Jha III. Original Cr. Misc. -- Orders, Admission and Hearing. IV. M. A. (Except Taxtation matters) V. CWJC -- Orders, Admission and Hearing-Specially assigned 4. Hon'ble Mr. Justice V.N. Sinha & I. Cr. Appeal against conviction - specially assigned Hon'ble Mr. Justice Jitendra Mohan Sharma II. Govt. Appeal. Cr. Appeal against acquital III. Any other criminal matters not assigned to any other D.B. IV. Criminal Appeals -- Orders, Admission & Hearing. V. Cr. Appeal against conviction - specially assigned --Hearing. **CIVIL & CRIMINAL SINGLE BENCHES** I. Group -- III CWJC -- Orders, Admission 1. Hon'ble Mr. Justice Navaniti Prasad Singh & Hearing. II. Request cases. -- Orders, Admission & Hearing. 2. Hon'ble Mr. Justice Ramesh Kumar Datta I.Group -- IV CWJC -- Orders, Admission & Hearing. II. Company Petitions and Company Applications 3. Hon'ble Mr, Justice Shyam Kishore Sharma Criminal Misc. Matters under Section 439 Cr. P.C. I. Group -- II (i) -- CWJC (up to 2011 & 2014) -- Orders, 4. Hon'ble Mr. Justice J. N. Singh Admission & Hearing. II. Civil Review --Orders, Admission & Hearing. 5. Hon'ble Mr. Justice Ajay Kumar Tripathi Group - II (i) -CWJC (2012 & 2013) --Orders, Admission and Hearing. 6. Hon'ble Mr. Justice Dharnidhar Jha Govt. Appeals & Criminal Appeals--Hearing 7. Hon'ble Mr. Justice Mihir Kumar Jha Group -- II(ii) -CWJC (2013 & 2014) :--Orders, Admission and Hearing.
- 8. Hon'ble Mr. Justice Kishore K. Mandal
- Group--V -CWJC (2013 & 2014) Orders, Admission and Hearing.

| 9. | Hon'ble Mr. Justice Dr. Ravi Ranjan | Group – V - CWJC (up to 2012) - Orders, Admission & Hearing |
|-----|--|--|
| 10. | Hon'ble Justice Smt. Anjana Prakash | Criminal Misc. Matters under Section 438 Cr. P.C. |
| 11. | Hon'ble Mr. Justice Jyoti Saran | I. Cr. RevisionOrders, Admission & Hearing. II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer Orders, Admission & Hearing. |
| 12. | Hon'ble Mr. Justice Rakesh Kumar | Criminal Misc. Matters under Section 482 Cr. P.C. (up to 2012) |
| 13. | Hon'ble Mr. Justice Birendra Prasad Verma | F. A Order and Hearing |
| 14. | Hon'ble Mr. Justice Dinesh Kumar Singh | I. Criminal Misc. Matters under Section 482 Cr. P.C. (2013 & 2014) II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C Orders, Admission & Hearing. III. Other Criminal matters not assigned to any other Bench - Orders, Admission & Hearing. |
| 15. | Hon'ble Mr. Justice Akhilesh Chandra | Criminal Misc. Matters under Section 438 Cr. P.C. (specially assigned) |
| 16. | Hon'ble Mr. Justice Gopal Prasad | Criminal Misc. Matters under Section 438 Cr. P.C. & 439 Cr. P. C. (Old MattersC.D. Recieved)/439 Cr. P.C. |
| 17. | Hon'ble Mr. Justice Mungeshwar Sahoo | I. Specially assigned Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.)Orders, Admission & Hearing. II. Civil RevisionOrders, Admission & Hearing. III. Testamentary cases, Orders, Admission & Hearing. |
| 18. | Hon'ble Mr. Justice Hemant Kumar Srivastava | Group - II (iv) - CWJC : Orders, Admission and Hearing. |
| 19. | Hon'ble Mr. Justice V. Nath | I. Second Appeals Admission, Order and Hearing II. Election Petitions |
| 20. | Hon'ble Mr. Justice Shivaji Pandey | Group II(ii) -CWJC (up to 2012) :Orders, Admission & Hearing. |
| 21. | Hon'ble Mr. Justice Vikash Jain | Criminal Misc. Matters under Section 482 Cr. P.C. (2013) (specially assigned) |
| 22. | Hon'ble Mr. Justice Ahsanuddin Amanullah | MJC and Civil matters not assigned to any other Bench. Orders, Admission & Hearing. |
| 23. | Hon'ble Mr. Justice Aditya Kumar Trivedi | I. Cr. Appeals Admission, Order and Hearing II. Cr. W.J. C Orders, Admission & Hearing. |
| 24. | Hon'ble Mr. Justice Rajendra Kumar Mishra | Criminal Misc. Matters under Section 439 Cr. P. C. (Old Matters C.D. Recieved) / 439 Cr. P. C. |
| 25. | Hon'ble Mr. Justice Amaresh Kumar Lal | Miscellaneous Appeals Orders, Admission & Hearing. |
| 26. | Hon'ble Mr. Justice Chakradhari Sharan Singh | Group II(iii) -CWJC :Orders, Admission & Hearing. |